[प्रो० विजय कुमार मल्होत्रा]

मंगा सकती थी लेकिन ये दोनों काम नहीं किये गये। शुकर लाबी जब इस बात को देखा तो उसने सोचा कि जो चीनी इस्पोर्ट की जाय उसमें इतनी डिले कर दी जाये ताकि चीनी के दाम बढ़ जाएं। 13 रुपये किलो चीनी के दाम अभी एक-दो महीने पहले थे जो कि आज 16 रुपये तक पहुंचे गये हैं। पिछले साल 9 रुपये किलो चीनों के दाम थे। महोदय, इसके ग्रंदर कम से कम तीन-चार हजार करोड़ से 5-6 हजार करोड़ रुपये तक का मुनाफा चीनी लाडी की हुआ होगा में यह कहता चाहता हूं कि खुलेग्राम यह कहा जा रहा है कि माने वाले जो चनाव हैं इन चुनावों के लिये इस शुगर लांबी से सैकड़ों करोड़ रुपये लेकर इनको चीनी की कीमत बढ़ाने की इजाजत दी गयी। देश के करोड़ों लोगों को इस तरह चीनी के ग्रंदर नुकसान पहुंचाया गया है। म्राम म्रादमी को जगह जगह चीनी नहीं मिल रही है। एक नयी बात यह है कि स्राज ही पेपर के संदर यह दिया गया है कि जो राशन की चीनी है उसका स्टाक भी खत्म हो गया है। गवनमेंट खुद कह रही है कि रामन की चीनी का हमारे पास स्टाक नहीं है भ्रीर नयी चीनी भ्राने तक हम राशन में भी चीनी नहीं दे सकेंगे। बजाय इसके कि इस पर नियंत्रण किया जाये इन सब बातों से गवर्नमेंट जानबझकर चीनी की कीमत बढ़ाती चली जा रही है। इस बात का इंतजार कर रही है कि बहार से जो चीनी 12 रुपये किलो म्रा रही है वह बाजार में 16 रुपये किलो बेची जाय। महोदया इससे यह स्पष्ट है कि गवर्नमेंट इस पर कंट्रोल नहीं कर रही है। प्राइम मिनिस्टर के भ्राफिस से कई बार यह बात पेपर के भंदर श्रायी है कि प्राइम मिनिस्टर इससे बहुत बरीड हैं ग्रीर उन्हेंने इन्स्ट्रवशंस दी हैं कि चीनी रिलीज की जाय ताकि चीनी के दाम कम हो जाय। परन्त क्षाम कम नहीं किये जा रहे है। मैं

कहना चाहता हूं कि इस बात की इन्क्बा-यरी होनी चाहिये और यह जो करोड़ों रुपये का घोटाला—तीन हजार करोड़ चार हजार करोड़ का जो घोटाला हुग्रा है यह पैसा किसके पाह पहुंचा है जिसके हाथ में गया है, इसकी पूरी जांच होनी चाहिये। धायकाद।

SHRI SATISH PRADHAN (Maha rashtra): Madam, I would like to asso ciate myself with Prof. Vijay Kumar Malhotra.

Need to check injectable contraceptives causing adverse effects on women

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam, I want to raise a very important issue. Madam, through you, I want to bring to the notice of this House and to the notice of the Minister of Health and Family Welfare a very important issue relating to the Health of women. Once again the women of this country have become guinea pigs on whom various experiments are tried. Madam, drugs are being dumped by multinationals. Without wasting the time of the House, I want to straightaway come to the point, i.e. injectable cohraceptives which have been rejected by the Federa' Drug Administration in the USA, which are banned in all the progressive Western countries because they have been proved to be unsafe for the health of women, are sought to the introduced in this country. For many years, women activists have been fighting a serious battle against all sorts of agencies who say that these injectable contraceptives, are being injected into women for release of oestrogen in order to prevent conception. It causes anaemia. It is also true that they have not yet found out whether there is a risk of breast cancer; these drugs are also carcinogenic. Women are fighting tooth and nail all over the country. In spite of all that such things are happening as if their efforts are completely useless. According to the Health Ministry, the ICMR is supposed to have conducted a survey, a certain amount of research.

Their research, probably, covers 272 or 138 women. This is the number of women who have been covered in their research. The research relates to only one thing and it is that this is effective as a contraceptive. Nobody denies that it is effective as a contraceptive. It is, probably, very effective as a contraceptive. But the problem is, it causes long-term fits to women; it causes harmonial imbalances; it causes cancer; it causes nausea; it causes vomiting; it causes anaemia. Nobody has taken note of the fact that the health of the women will be affected by this. Madam, it is my contention that the WHO is forcing the Government of India to accept it. Only last month, a new contraceptive called Net-En, whish is an injectable contraceptive, was nitro-chiced in the market. Now, they are trying to introduce another contraceptive called Depo-Provera. The Health Ministry itself is sponsoring it. This is extremely objectionable. No proper surveys have been done. It is because women dont have the voice to protest. They say that the trials were conducted on women with their consent. Madam, there are millions of poor women and there are women who donate their kidneys because of poverty. So, consent means very little in a country like ours. This is a very serious matter. The most important thing that I want to raise before this House and, through you, convey our concern about to the Government is this issue. . . (Interruptions) These are expensive drugs. It is bad enough that they are being sold through the chemists on prescription. I think that they are going to be introduced in the National Health Scheme. .. (Interruptions) And this is something which the Government, at all costs, should prevent. Through you, Madam, I want to draw the attention... (Interruptions) ...

THE DEPUTY CHAIRMAN: It is a serious matter. It is a matter which concerns the life of women. It is not a political matter. It is a matter concerning all women in this country. And the Chair has to decide which subject should need more explanaiian. We are

going to have a discussion on.. .(Interruptions).

SHRIMATI JAYANTHI NATARA-JAN: With great respect to the other Members, Prof. Vijay Kumar Malhotra spoke for much longer On sugar prices and I kept quiet. I do not know how Siishmaji, of all the people, can object to my trying to explain to the House what serious impact it is going to have on women's health. It is very strange. (Interruptions).

श्रीमती सुषमा स्वराज (हरियाणा):
मैं ग्रापके लिए कुछ नहीं कह रही हूं।
(व्यवधान) ग्राप स्वाम खाह मेरा नाम
ले रही हैं (व्यवधान) मैंने कहा कि
जंरो ग्रावर के भाषण की कोई लिमिट
है क्या (व्यवधान)

THE DEPUTY CHAIRMAN; One thing that I must remind the Members: The Members should not question the Chair. The Chair has got all responsi bilities. You should not ask what I am doing because in a Parliamentary democracy, my word has to go... (Inter ruptions).

SHRIMATI JAYANTHI NATARA-JAN: Madam, it you permit me, I just want to say that we wanted to raise, with your support, issues relating to women in the form of a Calling Attention Motion but because there was not that much support in the House, they brought it as a Private Member's Bill; it came up last Friday, again with your permission.

Madam, the contraceptive that I was mentioning about was introduced yesterday and it may be immediately introduced in the National Health Scheme. As a result, millions of poor women will be affected. Madam, for raising this issue, I wanted your permission and you were kind enough to give me your permission, and you were hearing me. On Sugar prices, this House has time; on corruption, on. scam, all the BJP Members, everybody, got up. But, on this... (Interruptions).

SHRI M. A. BABY (Kerala) We are supporting you and we want the Government to come out with a statement... (.Interruptions) ...

SHRI MD. SALIM (West Bengal): We associate ourselves with it... (*Interruptions*).

SHRIMATI JAYANTHI NATARA-JAN: I am not talking about you. I am saying that the BJP Benches feel that this is too much. If that is so, then, I will sit down... (Interruptions)

THE DEPUTY CHAIRMAN: This is a very important issue... (Interruptions) ..,

SHRIMATI JAYANTHI NATARA-JAN: Su'smaji objected to it.., (*Interruptions*)

श्रीमती सुषमा स्वराज: जयन्ती जी, मैं तो श्रापका समर्थन करती हं (व्यवधान)

SHRI SATISH AGARWAL (Rajasthan): We are all one with you ... (*Interruptions*)

THE DEPUTY CHAIRMAN: Please, order . • • (*Interruptions*).

SHRIMATI SUSHMA SWARAJ: I did not object I wanted to associate myself with it... (*Interruptions*)

THE DEPUTY CHAIRMAN; Now, let us have order in the House... (*Interruptions*). Let there be peace... (*Interruptions*)

SHRIMATI CHANDRA KALA PAN-DEY (West Bengal): Madam, I also associate myself...

THE DEPUTY CHAIRMAN: Now, the whole House associate itself with a matter... (Interrup tions)

SHRI MD. SALIM: Along with that...

THE DEPUTY CHAIRMAN: Please don't interrupt... (*Interruptionso*)

SHRI MD. SALIM:*

THE DEPUTY CHAIRMAN: Nothing is going on record. Mr. Salim, you are on the panel of Vice-Chairman .1 am speaking. Is it politeness, not only in the House, but outside also to out short samebady's words? Is it politeness? You want to say about the Government. You can say. You should ask for my permission. Is this the way you behave in the House? You are on the panel I do not expect this kind of a behaviour from I am trying to say that I am sorry. we are having a discussion on the Health and Family Welfare and at that time the Minister should come and answer. What else am I saying? If I was not concerned, I would not have given her permission.

SHRI M. A. BABY: We are all so exercised over the matter. That is the only thing.

THE DEPUTY CHAIRMAN; I understand how exercised you are. I am sony. Now, Shrimati Veena Verma.

SHRI K. R. MALKANI (Delhi): Why should she say that the House is not interested? The House is very much interested. It is a wrong kind of allegation and insinuations. . . (*Interruptions*) . . .

THE DEPUTY CHAIRMAN; Now that matter is over.

SHRIMATI SUSHMA SWARAJ: I did not want to interrupt you. I wanted to associate myself with this...

THE DEPUTY CHAIRMAN: Then, you should have asked me.

श्रीमती सुबमा स्वराज: तभी आपसे पूछ रही थी कि कितना टाइम लगेगा ताकि हम भी एसोसिएट करें (व्यवधान)

THE DEPUTY CHAIRMAN: Now that matter is over. Smt. Veena Verma.

^{*}Not recorded.